

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 152

CP No. 4/Chd/Hry/2022

IN THE MATTER OF

Yogendra Gupta

...

Petitioner

Versus

DLF Ltd. & Ors

...

Respondent

Under Section: 213(b)(i), CA 2013

Order delivered on 03.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 14.06.2024.

Sd/-

Court Officer